

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 24/NCLT/AHM/2017
With Gujarat High Court CA no. 539 of 2016**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

Name of the Company: MR Organosys Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VAIBHAVI PARIKH	ADVOCATE	PETITIONER	
2.				

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.
None present for other Statutory Authorities.

Affidavit of proof of service of publication filed.

Affidavit of Proof of service of notices filed.

Common Representation of Regional Director received.

Reply of petitioner filed.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Official Liquidator.

List the matter on 22.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 17th day of May, 2017.